GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA

UNSTARRED QUESTION NO -1254

ANSWERED ON – 10/12/2025

IMPLEMENTATION OF SHRESHTA SCHEME

1254 SHRI K.R.N. RAJESHKUMAR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government is aware that some schools reportedly charge fees from students covered under the SHRESHTA scheme and if so, the steps taken to address this;
- (b) the number of schools selected under SHRESHTA, State-wise, during the last five years;
- (c) the total number of beneficiaries under the scheme, State-wise, including annual new additions during the last five years;
- (d) the total beneficiaries in Tamil Nadu with yearly additions during the last five years;
- (e) the funds released, State-wise, from last five years; and
- (f) details of the monitoring mechanisms in place to ensure proper implementation of the scheme?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) Some complaints regarding charging of fee from some of the students admitted in private residential schools under the Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA) were received. Department of Social Justice and Empowerment has issued letter to all schools participating in the SHRESHTA Scheme, directing them to strictly comply with the guidelines of the Scheme and ensure that no additional fees are charged from the students.
- (b) Details of number of schools selected under SHRESHTA, State/UT-wise during last five years are at Annexure-I.
- (c) to (e) SHRESHTA being a Central Sector Scheme, funds are not released to the State/UT. However, details of number of beneficiaries and funds released to the project under the State/UT under the Scheme, State/UT-wise including the State of Tamil Nadu during last five years are at **Annexure-II**.
- (f) Project Monitoring Unit (PMU) constituted by the Ministry inspects the physical and financial progress of the projects under the SHRESHTA Scheme. Further, all grant-in-aid institutions have to upload functional, financial and beneficiary details including utilisation certificates, audited accounts and audit reports on the e-Anudaan portal, and to install CCTV systems in accordance with Scheme guidelines.

Annexure-I

Annexure referred to in part (b) of Rajya Sabha Unstarred Question No.1254 to be answered on 10.12.2025

Details of number of schools selected under SHRESHTA, State/UT-wise, during last five years:

| S. No. | State/UTs | Private | Private | Private | Private | Private |
|---------|----------------|-------------|-------------|-------------|-------------|-------------|
| D. 110. | State/U18 | residential | residential | residential | residential | residential |
| | | schools | schools | schools | schools | schools |
| | | | | | | |
| | | selected | selected | selected | selected | selected |
| | · | during | during | during | during | during |
| | | 2021-22 | 2022-23 | 2023-24 | 2024-25 | 2025-26 |
| 1. | Andhra Pradesh | 14 | 5 | 8 | 11 | 11 |
| | Bihar | 6 | 2 | 5 | 4 | 3 |
| 3. | Chhattisgarh | 6 | 5 | 7 | 8 | 9 |
| 4. | Gujarat | 1 | 6 | 1 | 1 | 1 |
| | Haryana | 1 | 10 | 15 | 11 | 18 |
| | Himachal | 1 | 8 | 4 | 4 | 3 |
| " | Pradesh | • | · · | - | • | 3 |
| 7. | Jharkhand | 6 | 3 | 4 | 3 | 2 |
| | Karnataka | 8 | 0 | 1 | 2 | 2 |
| | Kerala | 1 | 16 | 11 | 9 | 7 |
| | Madhya Pradesh | 5 | 8 | 12 | 11 | 11 |
| | Maharashtra | 4 | 5 | 5 | 4 | 2 |
| | Orissa | 17 | 3 | 6 | 4 | 3 |
| | Punjab | 0 | 2 | 3 | 4 | 2 |
| | Rajasthan | 5 | 27 | 25 | 31 | 40 |
| | Tamil Nadu | 4 | 21 | 16 | 14 | 11 |
| | Telangana | 0 | 1 | 1 | 0 | 0 |
| | Uttar Pradesh | 12 | 10 | 17 | 19 | 23 |
| | Uttarakhand | 2 | 6 | 3 | 5 | 3 |
| <u></u> | West Bengal | 0 | 2 | 0 | 0 | 0 |
| | A & N Island | 0 | 1 | 0 | 0 | 0 |
| | Puducherry | 0 | 1 | 0 | 0 | 0 |
| | Assam | 1 | 1 | 0 | 0 | 0 |
| | Tripura | 1 | 0 | 0 | 0 | 0 |
| 25. | Total | 95 | 143 | 144 | 145 | 151 |
| | | 1 | | | | (as on |
| | | | | | | 01.12.2025) |
| | I | | L | | <u> </u> | |

Annexure referred to in part (c) to (e) of Rajya Sabha Unstarred Question No.1254 to be answered on 10.12.2025

Details of number of beneficiaries and funds released under the SHRESHTA Scheme, State/UT-wise during last five years:

(Rs. in lakh)

| S.No. | State/UTs | 2021-22 | | 2022-23 | | 2023-24 | | 2024-25 | | 2025-26 | |
|-------|---------------------|-------------------------|-----------------|-------------------------|-----------------|-------------------------|-----------------|-------------------------|--------------------|-------------------------|-------------------------------|
| | | Number of beneficiaries | Amount released | Number of beneficiaries | Amount released | Number of beneficiaries | Amount released | Number of beneficiaries | Amount released | Number of beneficiaries | Amount released |
| 1 | Andhra Pradesh | 1153 | 218.32 | 457 | 261.32 | 947 | 667.24 | 1154 | 1018.01 | 806 | 1063.45 |
| 2 | Bihar | 226 | 192.75 | 198 | 246.1 | 115 | 142.29 | 112 | 132.29 | 86 | 103.81 |
| 3 | Chhattisgarh | 50 | 51.5 | 130 | 154.5 | 231 | 274.75 | 324 | 385.35 | 347 | 422.09 |
| 4 | Gujarat | 201 | 14.71 | 163 | 31.62 | 29 | 32.18 | 129 | 92.56 | 36 | 44.60 |
| 5 | Haryana | 103 | 8.75 | 242 | 75.18 | 293 | 361.62 | 760 | 888.94 | 1013 | 1271.85 |
| 6 | Himachal Pradesh | 9 | 9.25 | 35 | 42.64 | 56 | 67.4 | 72 | 86.07 | 82 | 102.12 |
| 7 | Jharkhand | 73 | 33.09 | 85 | 129.6 | 60 | 70.71 | 72 | 89.89 | 36 | 41.91 |
| 8 | Karnataka | 1751 | 327.59 | 887 | 279.77 | 1160 | 454.52 | 1123 | 603.26 | 248 | 352.94 |
| 9 | Kerala | 2 | 2.2 | 195 | 232.9 | 278 | 339.99 | 272 | 331.00 | 216 | 268.91 |
| 10 | Madhya Pradesh | 1062 | 176.07 | 520 | 253.87 | 547 | 379.28 | 470 | 430.44 | 424 | 456.10 |
| 11 | Maharashtra | 3825 | 504.63 | 4094 | 744.29 | 2982 | 878.5 | 1751 | 913.99 | 975 | 662.03 |
| 12 | Orissa | 1898 | . 336.21 | 1264 | 415.36 | 1222 | 485.06 | 668 | 355.449 | 369 | 346.7 |
| 13 | Punjab | 0 | 0 | 17 | 20.25 | 39 | 48.25 | 44 | 55.34 | 25 | 31.87 |
| 14 | Puducherry | 0 | 0 | 7 | 8.52 | 8 | 9.8 | 4 | 5.00 | 3 | 4.05 |
| 15 | Rajasthan | 2360 | 350.94 | 1974 | 486.9 | 2399 | 1286.45 | 2711 | 2000.12 | 1494 | 1986.34 |
| 16 | Tamil Nadu | 440 | 154.28 | 643 | 347.02 | 341 | 404.64 | 312 | 375.49 | 259 | 330.37 |
| 17 | Tripura | 4 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 18 | Uttar Pradesh | 3947 | 1046.44 | 3228 | 1034.38 | 3662 | 1674.65 | 3293 | 2427.01 | 1961 | 2206.61 |
| 19 | Uttarakhand | 224 | 43.3 | 84 | 62.26 | 184 | 94.64 | 160 | 121.75 | 48 | 77.30 |
| 20 | West Bengal | 1100 | 106.55 | 237 | 38.54 | 318 | 88.76 | 172 | 63.66 | 189 | 90.90 |
| 21 | A & N Island | 0 | 0 | 2 | 2.25 | 2 | 2.45 | 1 | 1.25 | 1 | 1.35 |
| 22 | NCT of Delhi | 500 | 81.62 | 1026 | 105.82 | 752 | 155.1 | 542 | 170.22 | 89 | 60.11 |
| 23 | Assam | 707 | 64.86 | 588 | 64.04 | 5 | 6.00 | 3 | 3.75 | 3 | 4.05 |
| 24 | Manipur | 200 | 14.31 | 0 | 0 | 25 | 11.00 | 0 | 26.46 | 75 | 16.20 |
| 25 | Telangana | 300 | 39.81 | 255 | 54.18 | 161 | 96.76 | 132 | 84.00 | 8 | 27.90 |
| 26 | Meghalaya | 300 | 24.87 | 148 | 21.66 | 0 | 0 | 0 | 0 | 0 | 0 |
| | Total | 20435 | 3804.05 | 16479 | 5112.97 | 15816 | 8032.04 | 14281 | 10661.29 | 8793 | 9973.56 (as on 01.12.2025) |